

market development assistance, exchange of delegations, buyer-sellers meets, participation in trade fairs etc., and liberalisation in the policy and procedures.

[Translation]

Barter Trade

1986. SHRI RAMASHRAYA PRASAD SINGH :

SHRI RAMESHWAR PATIDAR :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Union Government have formulated any new trade policy to increase percentage of barter trade in the total export of the country;

(b) if so, the details thereof;

(c) whether the counter trade is increasing in the whole world whereas India has not been a major participant in this field;

(d) if so, the reasons therefor;

(e) the present policy of the Government in this regard;

(f) the details of trade agreements signed under the counter trade during each of the last three years; and

(g) the details of total exports made by the State Finance Corporation, Minerals and Metals Trading Corporation of India Ltd. and the Projects and Equipment Corporation of India Ltd. under the counter trade during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (e) The existing policy envisages three broad categories of Counter Trade:

(i) Counter trade against major Government or Public Sector Purchases;

(ii) Counter trade through ESCROW Account;

(iii) Counter trade through Evidence Account mechanism

Counter trade provisions against major purchases are currently applicable in respect of certain categories of major imports by Government departments or Public Sector Undertakings. In such cases, export is required to be made from a Positive list and is also subject to the fulfilment of the incremental criterion. Counter trade through ESCROW Account is now possible with any country without any restrictions. This mechanism facilitates trade with countries which are short of hard Currency. Counter trade through the Evidence Account mechanism is largely applicable to trade with Malaysia with most of the exports from India being in the form of projects.

An exercise to review the Counter trade policy aiming to increase Indian exports through the mechanism of counter trade is being undertaken.

There is a lack of data on the volume of counter trade in relation to total world trade.

(f) While PEC did not sign any Counter Trade Agreement during the last three years, STC signed three Counter trade MOUs and MMTC 52 Counter trade contracts in the last three years.

(g) PEC did not effect any export under Counter trade during the last three years. However, the details of total exports made by STC, MMTC under Counter trade during the last three years are given below:

(US \$ Million)

	STC	MMTC
1993-94	131.75	48.43
1994-95	114.85	23.15
1995-96	69.06	0.23
		(Provisional)

[English]

Bank Branches

1987. SHRI HARIN PATHAK :

DR. BALI RAM :

SHRI VISHVESHWAR BHAGAT :

Will the Minister of FINANCE be pleased to state :

(a) the target fixed for opening of branches of different commercial banks in the country, State-wise especially in Gujarat, Uttar Pradesh and Madhya Pradesh during the Eighth Five Year Plan, bank-wise;

(b) the details of achievements made in that regard, State-wise, year-wise and bank-wise; and

(c) the details of bank branches proposed to be opened in the near future, State-wise and bank-wise?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Under the extant policy of Reserve Bank of India (RBI), it is left to the judgement of commercial banks of open branches after assessing the need therefor. The proposals for opening of the branches identified by the banks at centres/villages, which are recommended by State Governments are considered by the RBI on merits. However, RBI have given freedom to banks which fulfill the undernoted additional criteria to open new branches/convert their extension counters into fulfilled branches:

(a) compliance with capital adequacy of 8 per cent;

(b) a minimum owned funds of Rs 100 crores;

(c) the banks showing net profits continuously for three years; and

(d) the Non-Performing Assets not exceeding 15 per cent.

RBI have advised the banks satisfying the aforesaid criteria to submit to them a yearly plan duly approved by their Board of Directors for opening branches.

In view of the above, no target has been fixed for branch expansion programme. The bankwise and State-wise details of bank branches operating as on 31-3-1992, 31-3-1993, 31-3-1994 and 31-3-1995 are given in the statement-I and statement- II respectively.

(c) The centres allotted to banks after 31-3-1995 where the banks have not yet opened branches in the State of Gujarat, Madhya Pradesh and Uttar Pradesh as furnished by the RBI, are given in the statement-III. While allotting the centres for opening branches, RBI have advised banks that they may obtain necessary licenses from their concerned regional offices after all arrangements of infrastructural facilities such as premises are completed, and they may open the branches within the validity period of the license which is one year from the date of issue thereof.

STATEMENT-I

Bank-wise Number of Branches in the Country as at the end of March, 1992, 1993, 1994 and 1995

Bank	March 1992	March 1993	March 1994	March 1995
State Bank of India	8563	8632	8715	8748
Associate Bank of SBI	3752	3800	3890	3982
Allahabad Bank	1793	1805	1927	1940
Andhra Bank	948	957	967	970
Bank of Baroda	2285	2310	2375	2391
Bank of India	2323	2340	2370	2430
Bank of Maharashtra	1120	1124	1131	1131
Canara Bank	2031	2044	2091	2120
Central Bank of India	2998	3021	3051	3061
Corporation Bank	441	445	456	482
Dena Bank	1084	1092	1102	1087
Indian Bank	1358	1361	1386	1412
Indian Overseas Bank	1293	1300	1326	1332
New Bank of India	592	593	0	0
Oriental Bank of Commerce	533	537	576	604
Punjab & Sind Bank	675	682	683	688
Punjab National Bank	3006	3041	3684	3693
Syndicate Bank	1548	1553	1559	1569
UCO Bank	1779	1779	1785	1795
Union Bank of India	1843	1854	1886	1911
United Bank of India	1309	1320	1331	1330
Vijaya Bank	722	730	770	787
Other Scheduled Commercial Banks	3820	3849	3952	4034
Regional Rural Banks	14525	14526	14526	14519
Foreign Banks	139	141	143	151
Non-Scheduled Commercial Banks	48	48	48	33

STATEMENT-II

State-wise Number of Bank Branches as at the end of March 1992, 1993, 1994 and 1995

State	March 1992	March 1993	March 1994	March 1995
Andhra Pradesh	4620	4650	4732	4784
Arunachal Pradesh	68	68	68	68
Assam	1218	1219	1223	1225
Bihar	4862	4876	4902	4911
Goa	256	258	262	268
Gujarat	3374	3396	3444	3470
Haryana	1269	1279	1310	1335
Himachal Pradesh	735	738	753	756
Jammu & Kashmir	783	786	785	787
Karnataka	4281	4307	4344	4381
Kerala	2842	2863	2939	3009
Madhya Pradesh	4358	4384	4416	4423
Maharashtra	5596	5626	5691	5745
Manipur	85	85	85	86
Meghalaya	173	174	178	179
Mizoram	75	75	76	78
Nagaland	70	70	71	71
Orissa	2098	2112	2135	2142
Punjab	2140	2159	2206	2236
Rajasthan	3058	3079	3130	3156
Sikkim	29	33	40	42
Tamil Nadu	4299	4341	4414	4465
Tripura	178	179	181	181
Uttar Pradesh	8499	8538	8601	8620
West Bengal	4208	4220	4250	4262
Andaman & Nicobar Island	26	26	29	30
Chandigarh	109	112	115	120
Dadra & Nagar Havel	7	7	7	7
Daman & Diu	10	10	10	11
Delhi	1125	1136	1153	1172
Lakshadweep	8	8	8	8
Pondicherry	69	70	72	72

STATEMENT-III

**AUTHORISATIONS ISSUED BY RBI DURING THE PERIOD
1-4-1995 TO 31-3-1996 TO COMMERCIAL BANKS FOR
OPENING BRANCHES IN THE STATE OF GUJARAT,
MADHYA PRADESH AND UTTAR PRADESH.**

S. No.	Name of the Bank	Centre	District
1	2	3	4
Gujarat			
1.	Punjab National Bank	Naorangpura	Ahmedabad
2.	Punjab National Bank	Satellite Road	Ahmedabad
3.	Punjab National Bank	Mahsana	Mahsana
4.	Punjab National Bank	Jamnagar	Jamnagar
5.	Punjab National Bank	Bhavnagar	Bhavnagar
6.	Punjab National Bank	Vadodara	Vadodara
7.	Punjab National Bank	Adityanagar	Surat
8.	Dhanlaxmi Bank	Surat	Surat
9.	Dhanlaxmi Bank	Ahmedabad	Ahmedabad
10.	Corporation Bank	Ahmedabad	Ahmedabad
11.	City Union Bank Ltd.	Surat	Surat
12.	Vysya Bank Ltd.	Rajkot	Rajkot
13.	Indus Ind Bank Ltd	Ahmedabad	Ahmedabad
14.	Sangli Bank Ltd	Manavadar	Junagarh
15.	Bank of Maharashtra	Piraman	Bharuch
16.	Bank of India	Vatva Ind Estate	Ahmedabad
17.	State Bank of Saurashtra	Jamnagar	Jamnagar
18.	Vysya Bank Ltd	Bhavnagar	Bhavnagar
19.	State Bank of Hyderabad	Rajkot	Rajkot
20.	Bank of Punjab Ltd.	Ahmedabad	Ahmedabad
21.	State Bank of Saurashtra	Sidhpur	Mehsana
22.	Bank of India	Bhuj	Kachchh
23.	HDFC Bank Ltd	Narangpura	Ahmedabad
24.	Canara Bank	Ahmedabad	Ahmedabad
25.	Bank of India	Karchibagh	Vododara
26.	Oriental Bank of Commerce	Ankleshwar	Bharuch
27.	Oriental Bank of Commerce	Bhuj	Kachchh
28.	State Bank of Bikaner and Jaipur	Gandhidham	Kachchh
29.	Dena Bank	Sanand	Ahmedabad
30.	Bank of India	Sanand	Valsad
31.	Bank of Sourashtra	Rajpipla	Bharuch
32.	Bank of Sourashtra	Talod	Sabarkantha
33.	Bank of Sourashtra	Junagadh	Junagadh
34.	Bank of India	Ahmedabad	Ahmedabad
35.	State Bank of Saurashtra	Satellite Road	Ahmedabad
36.	Union Bank of India	Surat	Surat
37.	Bank of Rajasthan Ltd.	Rajkot	Rajkot
38.	Bank of Rajasthan Ltd.	Bhavnagar	Bhavnagar

1	2	3	4
39.	Union Bank of India	Asaiwa	Ahmedabad
40.	Union Bank of India	Naupua	Surat
41.	Union Bank of India	Nizampura	Vododara
42.	Union Bank of India	Mehsana	Mehsana
43.	Union Bank of India	S.R. Road, Ahmedabad	Ahmedabad
44.	Union Bank of India	Alkapuri	Vadodara
45.	UTI Bank Ltd	Vadodara	Vadodara
46.	Indian Overseas Bank	Premchand Nagar	Ahmedabad
47.	Canara Bank	Surat	Surat
48.	Canara Bank	Ahmedabad	Ahmedabad
Madhya Pradesh			
1.	UCO Bank	Korba	Bilaspur
2.	Oriental Bank of Commerce	Rajnandgaon	Rajnandgaon
3.	Oriental Bank of Commerce	Korba	Bilaspur
4.	Oriental Bank of Commerce	Raigarh	Raigarh
5.	Oriental Bank of Commerce	Sendwa	West Nimar
6.	State Bank of India	Hirmi	Raipur
7.	Bank of Madura Ltd	Indore	Indore
8.	Bank of India	HCL Area	Bhopal
9.	Bank of India	Dewas	Dewas
10.	Bank of India	Laxmi Nagar	Indore
11.	Bank of India	Khargone	West Nimar
12.	Bank of India	Biaora	Raigarh
13.	State Bank of India	Maharajpura	Gwalior
14.	State Bank of India	Sulkia	Indore
15.	Allahabad Bank	Satna	Satna
16.	Canara Bank	Ratlam	Ratlam
17.	Vijaya Bank	Indore	Indore
18.	IDBI Bank Ltd	Indore	Indore
19.	Bank of Punjab Ltd	Indore	Indore
20.	Indus Ind Bank Ltd	Indore	Indore
21.	Union Bank of India	Napier Town	Jabalpur
22.	Union Bank of India	Katni	Jabalpur
23.	Union Bank of India	Sagar	Sagar
24.	UTI Bank Ltd	Bhopal	Bhopal
25.	Canara Bank	Mhow	Indore
26.	Canara Bank	Katni	Jabalpur
27.	Canara Bank	Satna	Satna
28.	Canara Bank	Bilaspur	Bilaspur
29.	Canara Bank	Khandwa	Khandwa
Uttar Pradesh			
1.	ICICI Banking Corp Ltd	Noida	Ghaziabad
2.	Canra Bank	Gorakhnath	Gorakhpur
3.	Punjab & Sind Bank	Loni Border	Ghaziabad
4.	Oriental Bank of Commerce	Bhadohi	Varanasi
5.	Oriental Bank of Commerce	Mogra	Jaunpur
		Badshahpur	

1	2	3	4
6.	Oriental Bank of Commerce	Gomti Nagar	Lucknow
7.	Oriental Bank of Commerce	Bajpur	Nainital
8.	Oriental Bank of Commerce	Kichha	Nainital
9.	Oriental Bank of Commerce	Khatima	Nainital
10.	Oriental Bank of Commerce	Kashipur	Nainital
11.	Oriental Bank of Commerce	Sitarganj	Nainital
12.	Oriental Bank of Commerce	Pilibhit	Philibhit
13.	Oriental Bank of Commerce	Baharich	Baharich
14.	Oriental Bank of Commerce	Muzaffarnagar	Muzaffarnagar
15.	Oriental Bank of Commerce	Saharanpur	Saharanpur
16.	Oriental Bank of Commerce	Dehradun	Dehradun
17.	Oriental Bank of Commerce	Modi Nagar	Ghaziabad
18.	Oriental Bank of Commerce	Chikamberpur	Ghaziabad
19.	State Bank of India	Mehmodabad	Sitapur
20.	Bank of India	Aishbang	Lucknow
21.	Bank of India	Kaushalपुर	Kanpur
22.	Bank of India	Chausa Raghunathpura	Ghaziabad
23.	Bareilly Corp. Bank	Rajendra Nagar	Bareilly
24.	Bank of India	Agra	Agra
25.	Indian overseas Bank	Gomtinagar	Lucknow
26.	Karnataka Bank Ltd.	Kanpur	Kanpur
27.	Allahabad Bank	Varanasi	Varanasi
28.	Canara Bank	Rudrapur	Nainital
29.	Canara Bank	Risikesh	Dehradun
30.	Canara Bank	Burra	Kanpur
31.	Vijaya Bank	Varanasi	Varanasi
32.	Bank of Punjab Ltd.	Meerut	Meerut
33.	Bank of Punjab Ltd.	Noida	Ghaziabad
34.	Punjab National Bank	RIS Depot	Saharanpur
35.	Union Bank of India	Lucknow	Lucknow
36.	Bareilly Corp. Bank	Chandpur	Bijnore
37.	Bareilly Corp. Bank	Dhanpur	Bijnore
38.	Punjab National Bank	Roorkee	Hardwar
39.	Punjab National Bank	Yamuna Nagar	Dehradun
40.	Punjab National Bank	Gandhi Colony	Muzaffarnagar
41.	Dena Bank	Saharanpur	Saharanpur
42.	Union Bank of India	Kanpur	Kanpur
43.	Union Bank of India	Dehradun	Dehradun
44.	Union Bank of India	Clarks Avadh	Lucknow
45.	Union Bank of India	Dayalbagh	Agra
46.	Union Bank of India	Azamgarh	Azamgarh
47.	Union Bank of India	Daliganj	Lucknow
48.	Union Bank of India	Allahabad	Allahabad
49.	Union Bank of India	General Ganj	Kanpur
50.	Union Bank of India	Ghazipur	Ghazipur
51.	Union Bank of India	Agra Main	Agra

1	2	3	4
52.	Union Bank of India	Bareilly Main	Bareilly
53.	UTI Bank Ltd.	Lucknow	Lucknow
54.	Jammu & Kashmir Bank Ltd.	Bhadohi	Varanasi
55.	Indian overseas Bank	Majhola	Moradabad
56.	Canara Bank	Rudrapur	Nainital
57.	Canara Bank	Vrindavan	Mathura
58.	Canara Bank	Agra College	Agra
59.	Canara Bank	Noida	Ghaziabad
60.	State Bank of Patiala	Muzaffarnagar	
61.	Oriental Bank of Commerce	Bareilly	Bareilly
62.	Oriental Bank of Commerce	Noida	Ghaziabad
63.	Oriental Bank of Commerce	Subhashnagar	Dehradun

MODVAT Credit

1988. SHRI AMAR PAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the Government/Central Board of Excise and Customs propose to introduce a negative list of those goods in respect of which MODVAT credit will be made available;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The Government does not propose to introduce a negative list of the inputs for the purpose of admissibility of MODVAT. However, in the Budget of 1996-97 presented in the House on the 22nd of July, 1996 specific headings and sub-headings of the capital goods on which the credit will be admissible have been provided. The proposed amendment will result in considerable reduction of disputes.

Income Tax Dues

1989. SHRI N.S.V. CHITTHAN : Will the Minister of FINANCE be pleased to state :

(a) the total income-tax dues outstanding from assesseees and the number of such defaulters as on date. State-wise;

(b) the annual target for collection of direct taxes; and

(c) the steps taken to recover the tax dues from these defaulters?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a). State-wise information regarding outstanding demand is not available. However, the total outstanding demand of